

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 22.01.2025									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Appli ed For	Deali ng Secti on	Se at
1	5600/ 2025	22.01.2 025	WP (C) - 31202/ 2024	SUVENDU BARIK	C.O.	COURT NO. 6	Order Dtd. 2025- 01-17	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
2	5610/ 2025	22.01.2 025	BLAPL- 191/20 25	G SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2025- 01-20		(Se at No- 108)
3	5611/ 2025	22.01.2 025	BLAPL- 7839/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3	Order Dtd. 2025- 01-20		(Se at No- 108)
4	5612/ 2025	22.01.2 025	BLAPL- 7944/2 024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20	BAIL- 1	(Se at No- 6)
5	5613/ 2025	22.01.2 025	BLAPL- 9583/2 024	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20		(Se at No- 6)
6	5614/ 2025	22.01.2 025	BLAPL- 12397/ 2024	RAJESH RANJAN SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025- 01-20		(Se at No- 6)
7	5615/ 2025	22.01.2 025	BLAPL- 12990/ 2024	D SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025- 01-21		(Se at No- 6)
8	5616/ 2025	22.01.2 025	ABLAPL - 506/20 25	D.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31		(Se at No- 6)

9	5617/ 2025	22.01.2 025	ABLAPL - 14215/ 2024	SK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-17	BAIL- 1	(Se at No- 14)
10	5618/ 2025	22.01.2 025	ABLAPL - 491/20 25	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-16		(Se at No- 14)
11	5619/ 2025	22.01.2 025	ABLAPL - 14261/ 2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-17		(Se at No- 14)
12	5620/ 2025	22.01.2 025	BLAPL- 12143/ 2024	JR NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025- 01-20	BAIL- 1	(Se at No- 13)
13	5621/ 2025	22.01.2 025	ABLAPL - 494/20 25	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-16		(Se at No- 13)
14	5622/ 2025	22.01.2 025	ABLAPL - 495/20 25	MK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-16	BAIL- 1	(Se at No- 6)
15	5623/ 2025	22.01.2 025	ABLAPL - 594/20 25	S.S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20	BAIL- 1	(Se at No- 13)
16	5625/ 2025	22.01.2 025	ABLAPL - 505/20 25	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-16		(Se at No- 13)
17	5626/ 2025	22.01.2 025	ABLAPL - 589/20 25	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20		(Se at No- 13)
18	5627/ 2025	22.01.2 025	ABLAPL - 583/20 25	S.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20		(Se at No- 13)
19	5628/ 2025	22.01.2 025	ABLAPL - 592/20 25	KN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20		(Se at No- 13)
20	5629/ 2025	22.01.2 025	ABLAPL - 575/20 25	A.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20		(Se at No- 13)
21	5630/ 2025	22.01.2 025	ABLAPL - 587/20	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-		(Se at No-

			25				01-20		13)
22	5631/ 2025	22.01.2 025	ABLAPL - 574/20 25	A.KAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20	BAIL- 1	(Se at No- 6)
23	5632/ 2025	22.01.2 025	ABLAPL - 569/20 25	KC PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20		(Se at No- 6)
24	5633/ 2025	22.01.2 025	ABLAPL - 590/20 25	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20		(Se at No- 6)
25	5634/ 2025	22.01.2 025	ABLAPL - 573/20 25	K.K.NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20	BAIL- 1	(Se at No- 6)
26	5635/ 2025	22.01.2 025	ABLAPL - 572/20 25	A.K.BUDHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-20		(Se at No- 6)
27	5637/ 2025	22.01.2 025	WP (C) - 686/20 25	D. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025- 01-10	WRIT BRANC H-2	(Se at No- 45)
28	5638/ 2025	22.01.2 025	ABLAPL - 14337/ 2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-17	BAIL- 1	(Se at No- 4)
29	5639/ 2025	22.01.2 025	WP (C) - 623/20 25	D. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025- 01-10		(Se at No- 4)
30	5640/ 2025	22.01.2 025	ABLAPL - 14210/ 2024	P.K.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-17		(Se at No- 4)
31	5641/ 2025	22.01.2 025	ABLAPL - 14340/ 2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-03		(Se at No- 4)
32	5643/ 2025	22.01.2 025	ABLAPL - 14333/ 2024	B.R.SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-17		(Se at No- 4)
33	5645/ 2025	22.01.2 025	ABLAPL - 14330/ 2024	B.R.DALAI	C.O.	COURT NO. 6	Order Dtd. 2025- 01-20		(Se at No- 4)
34	5653/ 2025	22.01.2 025	WP (C) - 538/20	PRASANNA KU PATRA	C.O.	COURT NO.	Order Dtd.	WRIT BRANC	(Se at

			25			12	2025-02-03	H-2	No-45)
35	5654/2025	22.01.2025	CRLMC-4815/2024	L C BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Se at No-45)
36	5655/2025	22.01.2025	ABLAPL - 497/2025	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	BAIL-1	(Se at No-13)
37	5656/2025	22.01.2025	ABLAPL - 503/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Se at No-13)
38	5658/2025	22.01.2025	ABLAPL - 501/2025	SK KALIMUDDIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Se at No-13)
39	5659/2025	22.01.2025	ABLAPL - 499/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Se at No-13)
40	5660/2025	22.01.2025	FAO-473/2024	S HUSSIAN	C.O.	COURT NO. 6	Order Dtd. 2025-01-20		(Se at No-13)
41	5661/2025	22.01.2025	FAO-425/2024	S HUSSIAN	C.O.	COURT NO. 6	Order Dtd. 2025-01-20		(Se at No-13)
42	5663/2025	22.01.2025	CRLA-560/2022	S K BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-04-21	CRIMINAL APPEAL	(Se at No-7)
43	5668/2025	22.01.2025	CRLMC-59/2025	BISWARANJAN DALAI	C.O.	COURT NO. 15	Order Dtd. 2025-01-17	CRIMINAL MISC	(Se at No-7)
44	5683/2025	22.01.2025	BLAPL-14433/2023	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	BAIL-2	(Se at No-9)
45	5702/2025	22.01.2025	ABLAPL - 13698/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17	BAIL-2	(Se at No-10)
46	5715/2025	22.01.2025	ABLAPL - 500/2025	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	BAIL-2	(Se at No-8)
47	5718/	22.01.2	CRLMC-	RR NAYAK	C.O.	COURT	Order		(Se

	2025	025	3963/2024			NO. 15	Dtd. 2025-01-17		at No-8)
48	5727/2025	22.01.2025	WP (C) - 1439/2025	J PRADHAN	C.O.	COURT NO. 5			(Se at No-8)
49	5728/2025	22.01.2025	BLAPL-261/2025	B BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Se at No-8)
50	5735/2025	22.01.2025	WP (C) - 33065/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Se at No-8)
51	5737/2025	22.01.2025	BLAPL-440/2025	SP DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Se at No-8)
52	5738/2025	22.01.2025	BLAPL-439/2025	PK ROUSTRAY	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Se at No-8)
53	5739/2025	22.01.2025	BLAPL-423/2025	S BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01-21	BAIL-2	(Se at No-8)
54	5740/2025	22.01.2025	BLAPL-441/2025	KS SAHU	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Se at No-8)
55	5741/2025	22.01.2025	BLAPL-458/2025	AK SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01-21	BAIL-1	(Se at No-15)
56	5742/2025	22.01.2025	BLAPL-455/2025	B DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Se at No-15)
57	5743/2025	22.01.2025	CRLMC-2695/2024	BISHNU PRASAD RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17		(Se at No-15)
58	5744/2025	22.01.2025	BLAPL-7876/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-21	BAIL-1	(Se at No-6)
59	5745/2025	22.01.2025	BLAPL-7278/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-21		(Se at No-6)

60	5746/ 2025	22.01.2 025	CRLMC- 2694/2 024	M/S. RANJAN KU. ROUT A.K.BEHERA M.JATI S.BEHERA K.M.VANI S.K.SWAIN P.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-17		(Se at No- 6)
61	5747/ 2025	22.01.2 025	BLAPL- 12395/ 2024	DP DASH	C.O.	COURT NO. 21	Order Dtd. 2025- 01-21		(Se at No- 6)
62	5748/ 2025	22.01.2 025	CRLMC- 2694/2 024	BISHNU PRASAD RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-17		(Se at No- 6)
63	5749/ 2025	22.01.2 025	BLAPL- 12810/ 2024	DILLIP KUMAR SAHU	C.O.	COURT NO. 3	Order Dtd. 2025- 01-21		(Se at No- 6)
64	5750/ 2025	22.01.2 025	TRP (C) - 366/20 24	P PANDA	C.O.	COURT NO. 16	Order Dtd. 2025- 02-24		(Se at No- 6)
65	5751/ 2025	22.01.2 025	TRP (C) - 367/20 24	P PANDA	C.O.	COURT NO. 16	Order Dtd. 2025- 02-03		(Se at No- 6)
66	5752/ 2025	22.01.2 025	BLAPL- 10268/ 2024	R N MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025- 01-21		(Se at No- 6)
67	5753/ 2025	22.01.2 025	TRP (C) - 132/20 24	MANORANJAN MISHRA, R. B. SINHA, B. PATTA NAYAK, B. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2025- 02-17	M.J.C .	(Se at No- 6)
68	5755/ 2025	22.01.2 025	WP (C) - 15209/ 2016	B K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025- 01-21	WRIT BRANC H-4	(Se at No- 38)
69	5757/ 2025	22.01.2 025	BLAPL- 9372/2 024	P K DASH	C.O.	COURT NO. 15	Order Dtd. 2025- 01-21		(Se at No- 38)
70	5758/ 2025	22.01.2 025	WP (C) - 435/20 25	P R SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025- 01-21		(Se at No- 38)
71	5759/ 2025	22.01.2 025	WP (C) - 517/20 25	S K PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025- 01-21	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)

72	5760/2025	22.01.2025	WP (C) - 546/2025	M KAR	C.O.	COURT NO. 21	Order Dtd. 2025-01-21		(Se at No-116)
73	5761/2025	22.01.2025	WP (C) - 604/2025	RABI SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-05	WRIT BRANC H-2	(Se at No-34)
74	5762/2025	22.01.2025	WP (C) - 818/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-21	WRIT BRANC H-6	(Se at No-24)
75	5763/2025	22.01.2025	WP (C) - 1222/2025	B MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-01-21		(Se at No-24)
76	5764/2025	22.01.2025	WP (C) - 1387/2025	D P DASH	C.O.	COURT NO. 21	Order Dtd. 2025-01-21	WRIT BRANC H-6	(Se at No-24)
77	5765/2025	22.01.2025	WP (C) - 1897/2025	P BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-02-28	WRIT BRANC H-3	(Se at No-28)
78	5766/2025	22.01.2025	WP (C) - 26227/2024	P R SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-02-28		(Se at No-28)
79	5767/2025	22.01.2025	WP (C) - 28898/2024	D.K. DEHURY	C.O.	COURT NO. 21	Order Dtd. 2025-01-15		(Se at No-28)
80	5769/2025	22.01.2025	WP (C) - 10451/2024	N D TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2025-01-20	WRIT BRANC H-1	(Se at No-2)
81	5770/2025	22.01.2025	TRP (C) - 56/2024	S AUN	C.O.	COURT NO. 12	Order Dtd. 2024-05-09	M.J.C .	(Se at No-6)
82	5771/2025	22.01.2025	WP (C) - 561/2016	R R DAS	C.O.	COURT NO. 16	Order Dtd. 2025-02-03	WRIT BRANC H-6	(Se at No-36)
83	5772/2025	22.01.2025	ABLAPL - 578/2025	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Se at No-36)
84	5780/2025	22.01.2025	BLAPL-10941/	GANESH SAHOO	C.O.	COURT NO.	Order Dtd.	BAIL-2	(Se at

			2024			21	2025-01-21		No-9)
85	5781/2025	22.01.2025	BLAPL-292/2025	R R NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Se at No-9)
86	5785/2025	22.01.2025	BLAPL-7845/2024	D PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-21		(Se at No-9)
87	5786/2025	22.01.2025	BLAPL-12418/2024	SK BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-01-21		(Se at No-9)
88	5787/2025	22.01.2025	BLAPL-12444/2024	SK BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-01-21	BAIL-1	(Se at No-2)
89	5789/2025	22.01.2025	BLAPL-12770/2024	MK PANI	C.O.	COURT NO. 10	Order Dtd. 2025-01-21	BAIL-2	(Se at No-8)
90	5790/2025	22.01.2025	BLAPL-10390/2024	R DAS	C.O.	COURT NO. 5	Order Dtd. 2025-01-21	BAIL-2	(Se at No-9)
91	5791/2025	22.01.2025	BLAPL-7023/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-21	BAIL-1	(Se at No-2)
92	5792/2025	22.01.2025	BLAPL-456/2025	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-21	BAIL-1	(Se at No-15)
93	5793/2025	22.01.2025	BLAPL-459/2025	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-21	BAIL-1	(Se at No-14)
94	5794/2025	22.01.2025	BLAPL-13130/2024	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Se at No-14)
95	5795/2025	22.01.2025	CRLMC-52/2025	D SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-17		(Se at No-14)
96	5796/2025	22.01.2025	RPFAM-269/2024	C R NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-01-21		(Se at No-14)
97	5797/	22.01.2	RPFAM-	B B MALLICK	C.O.	COURT	Order		(Se

	2025	025	259/2024			NO. 3	Dtd. 2025-02-06		at No-14)
98	5798/2025	22.01.2025	WP (C) - 705/2025	PRASANNA KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-11		(Se at No-14)
99	5800/2025	22.01.2025	WP (C) - 1695/2025	M K PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-01-21	WRIT BRANCH-3	(Se at No-28)
100	5802/2025	22.01.2025	BLAPL-11830/2024	A. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-20		(Se at No-28)
101	5803/2025	22.01.2025	FAO-416/2024	MANOJ KUMAR PATI	C.O.	COURT NO. 6	Order Dtd. 2025-01-20		(Se at No-28)
102	5804/2025	22.01.2025	WP (C) - 1733/2025	D. K. NAIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-21	WRIT BRANCH-2	(Se at No-34)
103	5805/2025	22.01.2025	WP (C) - 26848/2024	ANIL SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-01-21	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-106)
104	5806/2025	22.01.2025	CRLMC-258/2025	NRUSINGHA NANDA MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-21		(Se at No-106)
105	5807/2025	22.01.2025	CRLMP-1536/2024	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-21		(Se at No-106)
106	5808/2025	22.01.2025	CRLMP-1520/2024	G. N. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-21		(Se at No-106)
107	5809/2025	22.01.2025	ABLAPL - 595/2025	PRASANTA KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Se at No-106)
108	5810/2025	22.01.2025	ABLAPL -	PRASANT KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd.		(Se at

			593/2025			OLD	2025-01-20		No-106)
109	5811/2025	22.01.2025	ABLAPL - 579/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-1	(Se at No-6)
110	5812/2025	22.01.2025	ABLAPL - 588/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Se at No-6)
111	5813/2025	22.01.2025	ABLAPL - 394/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Se at No-6)
112	5814/2025	22.01.2025	ABLAPL - 395/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-1	(Se at No-3)
113	5815/2025	22.01.2025	ABLAPL - 490/2025	SRIKANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	BAIL-1	(Se at No-4)
114	5816/2025	22.01.2025	WP (C) - 1532/2025	B. K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANC H-8	(Se at No-43)
115	5817/2025	22.01.2025	WP (C) - 1614/2025	B. K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANC H-1	(Se at No-31)
116	5818/2025	22.01.2025	RPFAM-374/2024	A. K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-01-20		(Se at No-31)
117	5819/2025	22.01.2025	BLAPL-12345/2024	A. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01-21	BAIL-1	(Se at No-3)
118	5822/2025	22.01.2025	WP (C) - 32904/2024	H. K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-01-20		(Se at No-3)
119	5823/2025	22.01.2025	WP (C) - 32904/2024	R. K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-01-20		(Se at No-3)
120	5824/2025	22.01.2025	WP (C) - 875/2025	N. K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	WRIT BRANC H-4	(Se at No-19)

12	5825/ 2025	22.01.2 025	WP (C) - 28009/ 2024	R. R. DAS	C.O.	COURT NO. 5	Order Dtd. 2025- 01-16		(Se at No- 19)
12	5826/ 2025	22.01.2 025	FAO- 17/202 5	P. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025- 01-20		(Se at No- 19)
12	5828/ 2025	22.01.2 025	WP (C) - 1847/2 025	B. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025- 01-21	WRIT BRANC H-3	(Se at No- 28)
12	5829/ 2025	22.01.2 025	WA- 3320/2 024	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2025- 02-11		(Se at No- 28)
12	5830/ 2025	22.01.2 025	WP (C) - 2070/2 025	A. K. ROUL	C.O.	COURT NO. 6	Order Dtd. 2025- 01-21		(Se at No- 28)
12	5831/ 2025	22.01.2 025	WP (C) - 2056/2 025	A. K. ROUL	C.O.	COURT NO. 6	Order Dtd. 2025- 01-21	WRIT BRANC H-5	(Se at No- 47)
12	5832/ 2025	22.01.2 025	WP (C) - 2055/2 025	A. K. ROUL	C.O.	COURT NO. 6	Order Dtd. 2025- 01-21	WRIT BRANC H-6	(Se at No- 25)
12	5833/ 2025	22.01.2 025	WP (C) - 1170/2 025	M. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025- 01-21	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
12	5834/ 2025	22.01.2 025	WP (C) - 1143/2 025	D D MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025- 01-21	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
13	5835/ 2025	22.01.2 025	FAO- 443/20 24	S. P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025- 01-20		(Se at No- 121)
13	5837/ 2025	22.01.2 025	CRLMC- 143/20 25	L. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025- 01-16		(Se at No- 121)

13	5838/ 2 2025	22.01.2 025	WP (C) - 1643/2 025	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-11		(Se at No- 121)
13	5839/ 3 2025	22.01.2 025	FAO- 427/20 24	M. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025- 01-20		(Se at No- 121)
13	5840/ 4 2025	22.01.2 025	FAO- 416/20 24	M. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025- 01-20		(Se at No- 121)
13	5842/ 5 2025	22.01.2 025	RPFAM- 5/2025	S. K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025- 02-24		(Se at No- 121)
13	5843/ 6 2025	22.01.2 025	WP (C) - 30839/ 2024	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2025- 01-21		(Se at No- 121)
13	5844/ 7 2025	22.01.2 025	RPFAM- 385/20 24	D. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025- 02-21		(Se at No- 121)
13	5845/ 8 2025	22.01.2 025	RPFAM- 388/20 24	R. K. SAHU	C.O.	COURT NO. 3	Order Dtd. 2025- 01-20		(Se at No- 121)
13	5846/ 9 2025	22.01.2 025	RPFAM- 387/20 24	B. TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2025- 01-20		(Se at No- 121)
14	5848/ 0 2025	22.01.2 025	CRLMC- 4338/2 024	B. K. PAIK	C.O.	COURT NO. 15	Order Dtd. 2025- 01-21		(Se at No- 121)
14	5849/ 1 2025	22.01.2 025	WP (C) - 1300/2 025	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-11		(Se at No- 121)
14	5850/ 2 2025	22.01.2 025	CRLMC- 17/202	M. R. SAHOO	C.O.	COURT NO.	Order Dtd.		(Se at)

			5			15	2025-02-12		No-121)
14	5851/3	22.01.2025	WP (C) - 1413/2025	SAROJ KUMAR PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-03	WRIT BRANCH-7	(Se at No-10)
14	5853/4	22.01.2025	CRLMC-3917/2024	M. KAR	C.O.	COURT NO. 15	Order Dtd. 2025-01-20		(Se at No-10)
14	5854/5	22.01.2025	FAO-479/2024	M. K. PATI	C.O.	COURT NO. 6	Order Dtd. 2025-01-20		(Se at No-10)
14	5855/6	22.01.2025	FAO-17/2025	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-20		(Se at No-10)
14	5856/7	22.01.2025	WP (C) - 21090/2024	R K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2025-01-21	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-113)
14	5857/8	22.01.2025	FAO-18/2025	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Se at No-113)
14	5858/9	22.01.2025	FAO-16/2025	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Se at No-113)
15	5859/0	22.01.2025	FAO-473/2024	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-20		(Se at No-113)
15	5860/1	22.01.2025	WP (C) - 24191/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-21		(Se at No-113)
15	5862/2	22.01.2025	FAO-463/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Se at No-113)
15	5863/	22.01.2025	FAO-	S. SAHOO	C.O.	COURT	Order		(Se

3	2025	025	456/2024			NO. 1	Dtd. 2025-01-20		at No-113)
154	5864/2025	22.01.2025	FAO-443/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Se at No-113)
155	5865/2025	22.01.2025	CRLA-832/2022	N SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-7)
156	5866/2025	22.01.2025	FAO-437/2024	S. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-20	MISC. APPEAL SEC.	(Se at No-9)
157	5867/2025	22.01.2025	FAO-427/2024	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-20		(Se at No-9)
158	5868/2025	22.01.2025	BLAPL-452/2025	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Se at No-9)
159	5869/2025	22.01.2025	FAO-461/2024	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-20		(Se at No-9)
160	5870/2025	22.01.2025	BLAPL-442/2025	BB MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-01-21	BAIL-1	(Se at No-13)
161	5872/2025	22.01.2025	FAO-425/2024	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-20		(Se at No-13)
162	5873/2025	22.01.2025	CRLA-498/2018	R B MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-13	CRIMINAL APPEAL	(Se at No-5)
163	5874/2025	22.01.2025	BLAPL-448/2025	N MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Se at No-5)
164	5875/2025	22.01.2025	BLAPL-451/2025	PK MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-21	BAIL-2	(Se at No-11)
165	5876/2025	22.01.2025	CRLA-767/20	R B MISHRA	C.O.	COURT NO. 2	Order Dtd.	CRIMINAL	(Se at

			18				2025-01-13	APPEAL	No-5)
166	5877/2025	22.01.2025	BLAPL-443/2025	RK MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Se at No-5)
167	5878/2025	22.01.2025	CRLA-565/2018	R B MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-13	CRIMINAL APPEAL	(Se at No-5)
168	5880/2025	22.01.2025	WP (C) - 2061/2025	S MALLIK	C.O.	COURT NO. 1	Order Dtd. 2025-01-21	WRIT BRANCH-7	(Se at No-44)
169	5882/2025	22.01.2025	WP (C) - 1650/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-11		(Se at No-44)
170	5884/2025	22.01.2025	WP (C) - 1655/2025	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-101)
171	5886/2025	22.01.2025	WP (C) - 1655/2025	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-101)
172	5889/2025	22.01.2025	WP (C) - 1654/2025	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-11		(Se at No-101)
173	5891/2025	22.01.2025	WP (C) - 1654/2025	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-11		(Se at No-101)
174	5893/2025	22.01.2025	WP (C) - 18173/2024	R. C. MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-01-10		(Se at No-101)
175	5894/2025	22.01.2025	WP (C) - 1451/2025	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-21	WRIT BRANCH-2	(Se at No-34)
17	5895/	22.01.2	WP (C) -	D K SAHU	C.O.	COURT	Order	WRIT	(Se

6	2025	025	1451/2 025			NO. 1	Dtd. 2025- 01-21	BRANC H-2	at No- 34)
17 7	5896/ 2025	22.01.2 025	WP (C) - 32231/ 2024	R. C. ROUT	C.O.	COURT NO. 5	Order Dtd. 2025- 01-08	WRIT BRANC H-3	(Se at No- 14)
17 8	5897/ 2025	22.01.2 025	WP (C) - 28849/ 2024	K C SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025- 01-20		(Se at No- 14)
17 9	5898/ 2025	22.01.2 025	WP (C) - 28320/ 2024	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2025- 01-20		(Se at No- 14)
18 0	5900/ 2025	22.01.2 025	WP (C) - 28324/ 2024	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2025- 01-20		(Se at No- 14)
18 1	5901/ 2025	22.01.2 025	WP (C) - 28328/ 2024	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2025- 01-20		(Se at No- 14)
18 2	5904/ 2025	22.01.2 025	WP (C) - 32972/ 2024	R SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025- 01-21	WRIT BRANC H-1	(Se at No- 2)
18 3	5905/ 2025	22.01.2 025	ABLAPL - 14440/ 2023	B B MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024- 01-18	BAIL- 2	(Se at No- 9)
18 4	5906/ 2025	22.01.2 025	WP (C) - 32252/ 2024	N ROUT	C.O.	COURT NO. 25	Order Dtd. 2025- 01-20	WRIT BRANC H-1	(Se at No- 31)
18 5	5907/ 2025	22.01.2 025	WP (C) - 839/20 25	M K MOHANTY	C.O.	COURT NO. 25		WRIT BRANC H-6	(Se at No- 24)
18 6	5908/ 2025	22.01.2 025	WP (C) - 1003/2 025	A B MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025- 01-20	WRIT BRANC H-7	(Se at No- 10)
18 7	5909/ 2025	22.01.2 025	WP (C) - 1003/2 025	AUROBINDA SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025- 01-20	WRIT BRANC H-7	(Se at No- 10)
18 8	5910/ 2025	22.01.2 025	WP (C) - 30366/ 2024	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025- 01-20	WRIT BRANC H (DIVI	(Se at No- 105)

								SION BENCH -1))
18 9	5911/ 2025	22.01.2 025	ABLAPL - 453/20 25	S P DAS	C.O.	COURT NO. 2	Order Dtd. 2025- 01-21		(Se at No- 105)
19 0	5912/ 2025	22.01.2 025	WP (C) - 31414/ 2024	S DASH	C.O.	COURT NO. 25	Order Dtd. 2025- 01-21	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
19 1	5913/ 2025	22.01.2 025	ABLAPL - 215/20 25	P PARIDA	C.O.	COURT NO. 2	Order Dtd. 2025- 01-21		(Se at No- 108)
19 2	5914/ 2025	22.01.2 025	WP (C) - 1814/2 025	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025- 01-21		(Se at No- 108)
19 3	5915/ 2025	22.01.2 025	ABLAPL - 275/20 25	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025- 01-21	BAIL- 2	(Se at No- 10)
19 4	5916/ 2025	22.01.2 025	WP (C) - 1813/2 025	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025- 01-21		(Se at No- 10)
19 5	5917/ 2025	22.01.2 025	BLAPL- 288/20 25	S. CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2025- 01-21		(Se at No- 10)
19 6	5918/ 2025	22.01.2 025	WP (C) - 825/20 25	M K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025- 01-20		(Se at No- 10)
19 7	5919/ 2025	22.01.2 025	WP (C) - 35153/ 2021	J K MISHRA	C.O.	COURT NO. 9	Order Dtd. 2025- 01-20	WRIT BRANC H-3	(Se at No- 11)
19 8	5920/ 2025	22.01.2 025	WP (C) - 6980/2 023	U P BAG	C.O.	COURT NO. 25	Order Dtd. 2025- 01-16	WRIT BRANC H-4	(Se at No- 17)
19 9	5921/ 2025	22.01.2 025	WP (C) - 24589/ 2024	P N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-		(Se at No-

							01-21		17)
20	5922/2025	22.01.2025	WP (C) - 28805/2024	S K PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Se at No-17)
20	5923/2025	22.01.2025	WP (C) - 28805/2024	P N NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Se at No-17)
20	5925/2025	22.01.2025	ABLAPL - 623/2025	P. BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-2	(Se at No-8)
20	5926/2025	22.01.2025	ABLAPL - 591/2025	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Se at No-8)
20	5930/2025	22.01.2025	RPFAM-307/2024	TUSAR KUMAR MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-01-10		(Se at No-8)
20	5932/2025	22.01.2025	BLAPL-8834/2024	DP DASH	C.O.	COURT NO. 8	Order Dtd. 2025-01-10		(Se at No-8)
20	5933/2025	22.01.2025	CRLREV - 307/2023	K SAHOO	C.O.	COURT NO. 7	Order Dtd. 2025-01-22	CRIMINAL REVISION	(Se at No-1)
20	5939/2025	22.01.2025	CRLMC-1653/2023	H SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2025-03-24	CRIMINAL MISC	(Se at No-4)
20	5943/2025	22.01.2025	WP (C) - 15/2025	P N NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-01-20		(Se at No-4)
20	5944/2025	22.01.2025	WP (C) - 49/2025	P NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-01-20	WRIT BRANCH-7	(Se at No-18)
21	5945/2025	22.01.2025	WP (C) - 62/2025	P NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-01-20	WRIT BRANCH-7	(Se at No-18)
21	5947/2025	22.01.2025	WP (C) - 65/2025	P NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-01-20	WRIT BRANCH-4	(Se at No-38)
21	5948/2025	22.01.2025	WP (C) - 145/2025	P N NAYAK	C.O.	COURT NO.	Order Dtd.		(Se at

			25			12	2025-01-20		No-38)
21	5949/2025	22.01.2025	WP (C) - 179/2025	P N NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-01-20	WRIT BRANCH-7	(Se at No-18)
21	5950/2025	22.01.2025	WP (C) - 1457/2025	P N NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-01-20	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-105)
21	5951/2025	22.01.2025	WP (C) - 1445/2025	A K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-20	WRIT BRANCH-3	(Se at No-28)
21	5952/2025	22.01.2025	WP (C) - 1365/2025	A K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-20	WRIT BRANCH-8	(Se at No-29)
21	5953/2025	22.01.2025	WP (C) - 1331/2025	A K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-20		(Se at No-29)
21	5954/2025	22.01.2025	WP (C) - 1311/2025	A K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-20		(Se at No-29)
21	5955/2025	22.01.2025	WP (C) - 1326/2025	A K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-20		(Se at No-29)
22	5956/2025	22.01.2025	WP (C) - 900/2025	A K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-20		(Se at No-29)
22	5957/2025	22.01.2025	WP (C) - 897/2025	A K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-20		(Se at No-29)
22	5958/2025	22.01.2025	BLAPL-12056/2024	RK BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01-21	BAIL-1	(Se at No-15)
22	5959/2025	22.01.2025	WP (C) - 885/2025	A K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	WRIT BRANCH-3	(Se at No-13)
22	5961/2025	22.01.2025	WP (C) - 1214/2	BHABANI SANKAR PRADHAN	C.O.	COURT NO.	Order Dtd.	WRIT BRANCH	(Se at

			025			12	2025-01-28	H-7	No-10)
22	5962/2025	22.01.2025	TRPCRL - 107/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2025-02-24		(Se at No-10)
22	5963/2025	22.01.2025	TRP (C) - 365/2024	PRAVAT RANJAN SUTAR	C.O.	COURT NO. 16	Order Dtd. 2025-01-20		(Se at No-10)
22	5964/2025	22.01.2025	TRP (C) - 365/2024	B K DALAI	C.O.	COURT NO. 16	Order Dtd. 2025-01-20		(Se at No-10)
22	5965/2025	22.01.2025	TRPCRL - 88/2024	KAPILA CHARAN NAYAK	C.O.	COURT NO. 16	Order Dtd. 2025-01-20		(Se at No-10)
22	5966/2025	22.01.2025	CRLMC-3133/2024	B S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(Se at No-10)
23	5967/2025	22.01.2025	CRLMP-1534/2024	BRAJESWARI GANTAYAT	C.O.	COURT NO. 17			(Se at No-10)
23	5968/2025	22.01.2025	CRLMC-3912/2024	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2025-01-21		(Se at No-10)
23	5969/2025	22.01.2025	CRLMC-4769/2024	B B MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-02-20		(Se at No-10)
23	5970/2025	22.01.2025	CRLMC-4859/2024	B B MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-01-21		(Se at No-10)
23	5971/2025	22.01.2025	WP (C) - 28795/2024	N. K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2025-01-15		(Se at No-10)
23	5972/2025	22.01.2025	CRLMC-4897/2024	D K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-21		(Se at No-10)
23	5973/2025	22.01.2025	CRLMC-149/2025	D MAHAJAN	C.O.	COURT NO. 15	Order Dtd. 2025-02-28		(Se at No-10)
23	5974/	22.01.2	CRLMC-	S K BHANJADEO	C.O.	COURT	Order		(Se

7	2025	025	250/2025			NO. 15	Dtd. 2025-01-21		at No-10)
238	5975/2025	22.01.2025	CRLMC-55/2025	A K DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Se at No-10)
239	5976/2025	22.01.2025	WP (C) - 531/2025	B SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-21	WRIT BRANC H-2	(Se at No-45)
240	5977/2025	22.01.2025	WP (C) - 1878/2025	U P BAG	C.O.	COURT NO. 6	Order Dtd. 2025-01-21	WRIT BRANC H-3	(Se at No-28)
241	5978/2025	22.01.2025	WP (C) - 1927/2025	B B MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-01-21		(Se at No-28)
242	5979/2025	22.01.2025	WP (C) - 31091/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 14	Order Dtd. 2025-01-21	WRIT BRANC H-5	(Se at No-32)
243	5980/2025	22.01.2025	WP (C) - 1509/2025	P N NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-01-21	WRIT BRANC H-8	(Se at No-43)
244	5981/2025	22.01.2025	WP (C) - 31060/2024	K C PANDA	C.O.	COURT NO. 5	Order Dtd. 2025-01-21	WRIT BRANC H-6	(Se at No-36)
245	5982/2025	22.01.2025	WP (C) - 31135/2024	DILIP KUMAR SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-01-21	WRIT BRANC H-6	(Se at No-25)
246	5983/2025	22.01.2025	WP (C) - 31148/2024	S BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-01-21	WRIT BRANC H-6	(Se at No-25)
247	5984/2025	22.01.2025	WP (C) - 31171/2024	S K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-01-21		(Se at No-25)
248	5985/2025	22.01.2025	WP (C) - 23420/2023	D.SAMAL	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	WRIT BRANC H-3	(Se at No-51)
249	5986/2025	22.01.2025	WP (C) - 31336/2024	R K PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2025-01-21		(Se at No-51)

25	5987/2025	22.01.2025	WP (C) - 1306/2025	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-04		(Se at No-51)
25	5988/2025	22.01.2025	WP (C) - 23420/2023	T.BAG	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	WRIT BRANC H-3	(Se at No-51)
25	5989/2025	22.01.2025	WP (C) - 1493/2025	M MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	WRIT BRANC H-6	(Se at No-24)
25	5990/2025	22.01.2025	WP (C) - 31176/2024	N D TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2025-01-20	WRIT BRANC H-6	(Se at No-25)
25	5991/2025	22.01.2025	WP (C) - 13/2025	P N NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	WRIT BRANC H-7	(Se at No-18)
25	5993/2025	22.01.2025	BLAPL-297/2025	ASHOK KUMAR SARANGI	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Se at No-18)
25	5994/2025	22.01.2025	WP (C) - 1258/2025	S. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-01-22		(Se at No-18)
25	5995/2025	22.01.2025	BLAPL-469/2025	GANESH SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-22		(Se at No-18)
25	5996/2025	22.01.2025	BLAPL-470/2025	GANESH SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-22		(Se at No-18)
25	5601/2025	22.01.2025	WP (C) - 1151/2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-01-25	WRIT BRANC H-2	(Se at No-34)
26	5602/2025	22.01.2025	WP (C) - 11182/2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-05-07	WRIT BRANC H-2	(Se at No-7)
26	5603/2025	22.01.2025	WP (C) - 5344/2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-03-18	WRIT BRANC H-8	(Se at No-29)
26	5604/2025	22.01.2025	WP (C) - 27122/2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-		(Se at No-

							12-17		29)
26 3	5605/ 2025	22.01.2 025	WP (C) - 32456/ 2021	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 04-26	WRIT BRANC H-4	(Se at No- 17)
26 4	5606/ 2025	22.01.2 025	WP (C) - 7207/2 024	HIGHER EDUCATION DEPARTMENT	GENE RAL		Order Dtd. 2024- 04-02	WRIT BRANC H-6	(Se at No- 16)
26 5	5607/ 2025	22.01.2 025	ABLAPL - 4152/2 024	GOKULANANDA PARIDA	GENE RAL		Order Dtd. 2024- 12-23		(Se at No- 16)
26 6	5608/ 2025	22.01.2 025	WP (C) - 18942/ 2024	MANAS RANJAN SAHOO	GENE RAL		Order Dtd. 2024- 08-09		(Se at No- 16)
26 7	5609/ 2025	22.01.2 025	WP (C) - 14395/ 2018	JAYADEV BHOI	GENE RAL		Judge Dtd. 2024- 10-29	WRIT BRANC H-6	(Se at No- 25)
26 8	5624/ 2025	22.01.2 025	WP (C) - 17989/ 2024	JAYADEV BHOI	GENE RAL		Order Dtd. 2024- 08-05		(Se at No- 25)
26 9	5636/ 2025	22.01.2 025	TRPCRL - 79/202 4	DEBIDUTTA MOHAPATRA	GENE RAL		Order Dtd. 2025- 01-17		(Se at No- 25)
27 0	5642/ 2025	22.01.2 025	WP (C) - 31694/ 2024	DEBIDUTTA MOHAPATRA	GENE RAL		Order Dtd. 2025- 01-15		(Se at No- 25)
27 1	5644/ 2025	22.01.2 025	FAO- 479/20 24	RAJESH KUMAR MAHAPATRA	GENE RAL		Order Dtd. 2025- 01-20		(Se at No- 25)
27 2	5646/ 2025	22.01.2 025	CRLMC- 3688/2 024	SURYAKANTA PALAI	GENE RAL		Order Dtd. 2025- 01-21		(Se at No- 25)
27 3	5647/ 2025	22.01.2 025	SA- 189/19 92	RUDRA MADHAB BISWAL	GENE RAL		Order Dtd. 2017- 11-27		(Se at No- 25)
27 4	5648/ 2025	22.01.2 025	CRLA- 36/202 5	SURYAKANTA PALAI	GENE RAL		Order Dtd. 2025- 01-16		(Se at No- 25)
27	5649/	22.01.2	SA-	RUDRA MADHAB BISWAL	GENE		Order		(Se

5	2025	025	189/19 92		RAL		Dtd. 2017- 07-17		at No- 25)
27 6	5650/ 2025	22.01.2 025	SA- 189/19 92	RUDRA MADHAB BISWAL	GENE RAL		Petit ion		(Se at No- 25)
27 7	5651/ 2025	22.01.2 025	SA- 343/19 88	MANAS KUMAR SWAIN	GENE RAL		Order Dtd. 2025- 01-17		(Se at No- 25)
27 8	5652/ 2025	22.01.2 025	OJC- 5/2002	JAYADEV BHOI	GENE RAL		Entir e Brief		(Se at No- 25)
27 9	5657/ 2025	22.01.2 025	WP (C) - 36211/ 2021	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 04-26	WRIT BRANC H-6	(Se at No- 24)
28 0	5662/ 2025	22.01.2 025	WP (C) - 36210/ 2021	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 04-26	WRIT BRANC H-6	(Se at No- 24)
28 1	5664/ 2025	22.01.2 025	WP (C) - 36349/ 2021	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 04-26	WRIT BRANC H-7	(Se at No- 44)
28 2	5665/ 2025	22.01.2 025	MACA- 495/20 24	SANJAYA KUMAR PATRI	GENE RAL		Final Order	MISC. APPEA L SEC.	(Se at No- 7)
28 3	5736/ 2025	22.01.2 025	WP (C) - 37246/ 2021	MANAS RANJAN PATRA	GENE RAL		Judge ment Dtd. 2024- 12-04	WRIT BRANC H-5	(Se at No- 32)
28 4	5768/ 2025	22.01.2 025	WP (C) - 20269/ 2024	GOKULANANDA PARIDA	GENE RAL		Order Dtd. 2024- 09-13		(Se at No- 32)
28 5	5773/ 2025	22.01.2 025	FAO- 431/20 18	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 03-21	MISC. APPEA L SEC.	(Se at No- 2)
28 6	5774/ 2025	22.01.2 025	WPC (OA C) - 1823/2 015	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2021- 06-21	OA Branc h	(Se at No- 1)
28 7	5775/ 2025	22.01.2 025	WPC (OA C) - 804/20	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2021-	OA Branc h	(Se at No-

			15				06-23		1)
28	5776/2025	22.01.2025	WPC (OA C) - 655/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-06-23	OA Branch	(Seat No-1)
28	5777/2025	22.01.2025	WPC (OA C) - 998/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-06-23	OA Branch	(Seat No-1)
29	5778/2025	22.01.2025	WPC (OA C) - 1002/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-06-23	OA Branch	(Seat No-1)
29	5779/2025	22.01.2025	WPC (OA C) - 807/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-06-23	OA Branch	(Seat No-1)
29	5782/2025	22.01.2025	RFA-2/2024	SURESH KUMAR MISHRA	GENERAL		Order Dtd. 2025-01-20	FIRST APPEAL	(Seat No-8)
29	5783/2025	22.01.2025	WPC (OA C) - 1825/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-06-21	OA Branch	(Seat No-1)
29	5784/2025	22.01.2025	WPC (OA C) - 1824/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-06-21	OA Branch	(Seat No-1)
29	5788/2025	22.01.2025	WPC (OA C) - 1001/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-06-23	OA Branch	(Seat No-1)
29	5820/2025	22.01.2025	WP (C) - 29347/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Seat No-1)
29	5821/2025	22.01.2025	WP (C) - 31345/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No-38)
29	5827/2025	22.01.2025	WP (C) - 32463/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No-17)
29	5836/2025	22.01.2025	WP (C) - 32458/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No-17)
30	5841/2025	22.01.2025	WP (C) - 32454/	MANOJ KUMAR RANA	GENERAL		Order Dtd.	WRIT BRANCH	(Seat

			2021				2024-04-26	H-4	No-17)
30	5847/2025	22.01.2025	WP (C) - 32456/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Se at No-17)
30	5852/2025	22.01.2025	WP (C) - 26790/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Se at No-17)
30	5861/2025	22.01.2025	WP (C) - 26902/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Se at No-17)
30	5871/2025	22.01.2025	WP (C) - 26560/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Se at No-17)
30	5879/2025	22.01.2025	WP (C) - 26432/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Se at No-17)
30	5881/2025	22.01.2025	WP (C) - 26450/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Se at No-17)
30	5883/2025	22.01.2025	WP (C) - 26483/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Se at No-17)
30	5885/2025	22.01.2025	WP (C) - 24845/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Se at No-17)
30	5887/2025	22.01.2025	WP (C) - 26888/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Se at No-17)
31	5888/2025	22.01.2025	WP (C) - 26259/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Se at No-17)
31	5890/2025	22.01.2025	WP (C) - 26898/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Se at No-17)
31	5892/2025	22.01.2025	WP (C) - 26925/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Se at No-17)
31	5899/	22.01.2025	WP (C) -	MANOJ KUMAR RANA	GENERAL		Order		(Se

3	2025	025	26677/ 2024		RAL		Dtd. 2024- 12-17		at No- 17)
31 4	5902/ 2025	22.01.2 025	ABLAPL - 502/20 25	PUSPANJALI SAHU	GENE RAL		Order Dtd. 2025- 01-16		(Se at No- 17)
31 5	5924/ 2025	22.01.2 025	WP (C) - 26657/ 2022	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2022- 10-31	WRIT BRANC H-4	(Se at No- 27)
31 6	5927/ 2025	22.01.2 025	ABLAPL - 739/20 25	GOKULANANDA PARIDA	GENE RAL		Order Dtd. 2025- 01-22		(Se at No- 27)
31 7	5928/ 2025	22.01.2 025	TRP (C) - 18/202 5	DEBIDUTTA MOHAPATRA	GENE RAL		Order Dtd. 2025- 01-22		(Se at No- 27)
31 8	5929/ 2025	22.01.2 025	WP (C) - 31941/ 2024	PRASANTA KUMAR JOSHI	GENE RAL		Order Dtd. 2025- 01-20		(Se at No- 27)
31 9	5931/ 2025	22.01.2 025	WP (C) - 9419/2 022	HIRARAM BHOI	GENE RAL		Annex ure	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
32 0	5935/ 2025	22.01.2 025	WP (C) - 28837/ 2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 12-17		(Se at No- 102)
32 1	5936/ 2025	22.01.2 025	WP (C) - 1887/2 024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 02-01	WRIT BRANC H-1	(Se at No- 2)
32 2	5937/ 2025	22.01.2 025	WP (C) - 29486/ 2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 12-17		(Se at No- 2)
32 3	5938/ 2025	22.01.2 025	WP (C) - 28556/ 2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 12-17		(Se at No- 2)
32 4	5940/ 2025	22.01.2 025	WP (C) - 26677/ 2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 12-17		(Se at No- 2)

32	5941/ 2025	22.01.2 025	WP (C) - 31136/ 2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 12-17	WRIT BRANC H-6	(Se at No- 25)
32	5942/ 2025	22.01.2 025	WP (C) - 27232/ 2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024- 11-26		(Se at No- 25)
32	5946/ 2025	22.01.2 025	WP (C) - 23146/ 2023	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2023- 10-19	WRIT BRANC H-8	(Se at No- 56)
32	5960/ 2025	22.01.2 025	WP (C) - 20388/ 2015	B K DAS	GENE RAL		Order Dtd. 2024- 06-25	WRIT BRANC H-4	(Se at No- 46)
32	5666/ 2025	22.01.2 025	ABLAPL - 14234/ 2024	BALARAM SINGH	GENE RAL		Order Dtd. 2025- 01-20		(Se at No- 46)
33	5667/ 2025	22.01.2 025	CRLMP- 1640/2 024	BALARAM SINGH	GENE RAL		Order Dtd. 2025- 01-20		(Se at No- 46)
33	5669/ 2025	22.01.2 025	WP (C) - 1150/2 025	A. KHAN	GENE RAL		Order Dtd. 2025- 01-16		(Se at No- 46)
33	5670/ 2025	22.01.2 025	ABLAPL - 14867/ 2024	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2025- 01-09		(Se at No- 46)
33	5671/ 2025	22.01.2 025	WP (C) - 31848/ 2024	H DAS	GENE RAL			WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
33	5672/ 2025	22.01.2 025	WP (C) - 31871/ 2024	H DAS	GENE RAL			WRIT BRANC H-7	(Se at No- 5)
33	5673/ 2025	22.01.2 025	BLAPL- 7134/2 024	K D	GENE RAL				(Se at No- 5)
33	5674/ 2025	22.01.2 025	BLAPL- 6946/2 024	K D	GENE RAL			BAIL- 1	(Se at No- 4)

33	5675/2025	22.01.2025	BLAPL-6951/2024	K D	GENERAL				(Seat No-4)
33	5676/2025	22.01.2025	OJC-3452/1998	A K BEHERA	GENERAL				(Seat No-4)
33	5677/2025	22.01.2025	MACA-1189/2018	B BARIK	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
34	5678/2025	22.01.2025	CRLMC-3583/2022	N MALLICK	GENERAL			CRIMINAL MISC	(Seat No-6)
34	5679/2025	22.01.2025	WP (C) - 15729/2013	P K JENA	GENERAL				(Seat No-6)
34	5680/2025	22.01.2025	WP (C) - 14855/2024	S K PATNAIK	GENERAL			WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
34	5681/2025	22.01.2025	ELPET-23/2024	S K	GENERAL			M.J.C .	(Seat No-1)
34	5682/2025	22.01.2025	WA-76/2014	R K BARIK	GENERAL			WRIT APPEAL	(Seat No-5)
34	5684/2025	22.01.2025	WA-95/2010	R K BARIK	GENERAL				(Seat No-5)
34	5685/2025	22.01.2025	WP (C) - 278/2007	R K BARIK	GENERAL			WRIT BRANCH-8	(Seat No-40)
34	5686/2025	22.01.2025	CONTC-2075/2009	R K BARIK	GENERAL				(Seat No-40)
34	5687/2025	22.01.2025	CONTC-1272/2007	R K BARIK	GENERAL				(Seat No-40)

34	5688/ 2025	22.01.2 025	RFA- 68/200 3	P K PANI	GENE RAL			FIRST APPEA L	(Se at No- 5)
35	5689/ 2025	22.01.2 025	WP (C) - 4312/2 016	M BASANTARA	GENE RAL			WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
35	5690/ 2025	22.01.2 025	WP (C) - 568/20 16	S K NANDA	GENE RAL			WRIT BRANC H-6	(Se at No- 36)
35	5691/ 2025	22.01.2 025	ABLAPL - 584/20 25	J P KAR	GENE RAL			BAIL- 1	(Se at No- 6)
35	5692/ 2025	22.01.2 025	MATA- 416/20 24	T K KAMILA	GENE RAL			FIRST APPEA L	(Se at No- 1)
35	5693/ 2025	22.01.2 025	RSA- 121/20 02	B DAS	GENE RAL			SECON D APPEA L	(Se at No- 7)
35	5694/ 2025	22.01.2 025	WP (C) - 17615/ 2015	M NAYAK	GENE RAL			WRIT BRANC H-6	(Se at No- 26)
35	5695/ 2025	22.01.2 025	RSA- 122/20 02	B DAS	GENE RAL			SECON D APPEA L	(Se at No- 7)
35	5696/ 2025	22.01.2 025	WP (C) - 6663/2 018	P K LENKA	GENE RAL				(Se at No- 7)
35	5697/ 2025	22.01.2 025	CMAPL- 198/20 20	S S JENA	GENE RAL			M.J.C .	(Se at No- 4)
35	5698/ 2025	22.01.2 025	RSA- 336/20 04	R SAMAL	GENE RAL				(Se at No- 4)
36	5699/ 2025	22.01.2 025	MATA- 53/200 9	S R BARIK	GENE RAL			FIRST APPEA L	(Se at No- 3)

36	5700/ 2025	22.01.2 025	CMAPL- 245/20 14	S S JENA	GENE RAL			M.J.C .	(Se at No- 4)
36	5701/ 2025	22.01.2 025	CMP- 1467/2 024	S S JENA	GENE RAL				(Se at No- 4)
36	5703/ 2025	22.01.2 025	WP (C) - 1957/2 021	D PRADHAN	GENE RAL			WRIT BRANC H-5	(Se at No- 32)
36	5704/ 2025	22.01.2 025	WP (C) - 28814/ 2024	B K MISHRA	GENE RAL				(Se at No- 32)
36	5705/ 2025	22.01.2 025	WP (C) - 4704/2 002	P K JENA	GENE RAL				(Se at No- 32)
36	5706/ 2025	22.01.2 025	WP (C) - 14408/ 2020	P K NAYAK	GENE RAL			WRIT BRANC H-1	(Se at No- 2)
36	5707/ 2025	22.01.2 025	WP (C) - 16574/ 2008	P C MOHANTY	GENE RAL				(Se at No- 2)
36	5708/ 2025	22.01.2 025	MACA- 1137/2 015	S S BISWAL	GENE RAL			MISC. APPEA L SEC.	(Se at No- 6)
36	5709/ 2025	22.01.2 025	RPFAM- 52/202 3	P C MISHRA	GENE RAL			FIRST APPEA L	(Se at No- 5)
37	5710/ 2025	22.01.2 025	OJC- 12957/ 2000	Y DAS	GENE RAL			WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
37	5711/ 2025	22.01.2 025	CRLMC- 4005/2 016	M K MOHANTY	GENE RAL			CRIMI NAL MISC	(Se at No- 2)
37	5712/ 2025	22.01.2 025	ABLAPL - 492/20 25	PRADIPTA BEURA	GENE RAL		Order Dtd. 2025- 01-16	BAIL- 1	(Se at No- 3)

37	5713/ 2025	22.01.2 025	BLAPL- 18492/ 2010	J SAHOO	GENE RAL				(Se at No- 3)
37	5714/ 2025	22.01.2 025	WP (C) - 198/20 17	J SAHOO	GENE RAL				(Se at No- 3)
37	5716/ 2025	22.01.2 025	WP (C) - 5621/2 019	J SAHOO	GENE RAL			WRIT BRANC H-4	(Se at No- 46)
37	5717/ 2025	22.01.2 025	WP (C) - 16683/ 2019	J SAHOO	GENE RAL			WRIT BRANC H-6	(Se at No- 26)
37	5719/ 2025	22.01.2 025	WP (C) - 22859/ 2015	J SAHOO	GENE RAL				(Se at No- 26)
37	5720/ 2025	22.01.2 025	SA- 70/192 7	S K AHMED	GENE RAL				(Se at No- 26)
37	5721/ 2025	22.01.2 025	ABLAPL - 194/20 25	S R PANI	GENE RAL				(Se at No- 26)
38	5722/ 2025	22.01.2 025	WP (C) - 616/20 25	K C PANDA	GENE RAL			WRIT BRANC H-3	(Se at No- 13)
38	5723/ 2025	22.01.2 025	WP (C) - 11095/ 2024	S K MOHANTY	GENE RAL			WRIT BRANC H-1	(Se at No- 3)
38	5724/ 2025	22.01.2 025	CRLMP- 336/20 22	S P SAMANTA	GENE RAL			WRIT BRANC H-8	(Se at No- 42)
38	5725/ 2025	22.01.2 025	ABLAPL - 515/20 25	K C PANDA	GENE RAL			BAIL- 1	(Se at No- 4)
38	5726/ 2025	22.01.2 025	WP (C) - 13651/ 2024	A K PANDA	GENE RAL			WRIT BRANC H-6	(Se at No- 25)
38	5729/ 2025	22.01.2 025	WP (C) - 33325/ 2024	B K SWAIN	GENE RAL				(Se at No-

									25)
38	5730/ 2025	22.01.2 025	WP (C) - 33047/ 2024	B K SWAIN	GENE RAL			WRIT BRANC H-5	(Se at No- 32)
38	5731/ 2025	22.01.2 025	WP (C) - 28179/ 2023	B N DASH	GENE RAL			WRIT BRANC H-6	(Se at No- 54)
38	5732/ 2025	22.01.2 025	WP (C) - 11068/ 2013	P BHUTIA	GENE RAL			WRIT BRANC H-6	(Se at No- 25)
38	5733/ 2025	22.01.2 025	WP (C) - 1759/2 025	B N SHADANGI	GENE RAL				(Se at No- 25)
39	5734/ 2025	22.01.2 025	CVREV- 54/201 0	R K BARIK	GENE RAL				(Se at No- 25)
39	5754/ 2025	22.01.2 025	WP (C) - 26841/ 2024	TUSARIKANTI SAHOO	GENE RAL		Order Dtd. 2025- 01-16		(Se at No- 25)
39	5756/ 2025	22.01.2 025	WP (C) - 31320/ 2024	D BISWAL	GENE RAL		Order Dtd. 2024- 12-19	WRIT BRANC H-3	(Se at No- 12)
39	5799/ 2025	22.01.2 025	BLAPL- 6724/2 020	P. K. DASH	GENE RAL		Order Dtd. 2021- 03-16	CRIMI NAL MISC	(Se at No- 18)
39	5801/ 2025	22.01.2 025	CRLMC- 2327/2 024	ANIL SAHOO	GENE RAL		Order Dtd. 2024- 11-08	CRIMI NAL MISC	(Se at No- 2)
39	5903/ 2025	22.01.2 025	WP (C) - 4489/2 024	J P KAR	GENE RAL			WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
39	5934/ 2025	22.01.2 025	BLAPL- 7944/2 024	D SAMAL	GENE RAL		Order Dtd. 2025- 01-20	BAIL- 1	(Se at No- 6)
39	5992/ 2025	22.01.2 025	WP (C) - 7956/2 007	R.K.DEHURY	GENE RAL		Order Dtd. 2023-	WRIT BRANC H	(Se at No-

								02-06	(DIVI SION BENCH -3)	121)
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